

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-165/2014/3541/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Debasish Bhattacharjee,
District & Sessions Judge,
Sonitpur, Tezpur.

Dated Guwahati the 10th April, 2024.

Sub: **Casual leave.**

Ref:- Your letter No.DJ(S)1636, dtd. 05.04.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 12.04.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 10.04.2024 till the morning of 18.04.2024.** The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-165/2014/3542/A, dated , 10-04-2024
Copy forwarded to:

✓ 1. The Project Manager, Gauhati High Court.

10/04/24
JT. REGISTRAR (VIGILANCE)